

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

CONTINENTAL VALVES LIMITED

Regd. Office : Poddar Point (10th Floor), 113, Park Street Kolkata – 700 016

The details subsequent to the completion of the Offer made vide Public Announcement (P.A.) dated March 17, 2009 in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by Mrs. Rashmi Chowdhary (herein referred to as 'Acquirer') to acquire upto 162,873 equity shares of Rs. 10/- each representing 20% of the fully expanded voting capital of Continental Valves Limited at a price of Rs. 8/- per fully paid-up equity share ('Offer Price') payable in cash are as under :

1. Name of the Target Company	:	Continental Valves Limited
2. Name of Acquirer	:	Mrs. Rashmi Chowdhary
3. Name of Manager to the Offer	:	Microsec Capital Limited
4. Name of the Registrar to the Offer	:	Niche Technologies Private Limited
5. Offer Details		
Date of opening of the Offer	:	Friday, May 8, 2009
Date of closure of the Offer	:	Wednesday, May 27, 2009

Sl. No.	Item	Proposed in the Offer document		Actuals	
1.	Offer price	Rs. 8/- per share		Rs. 8/- per share	
		No.	%	No.	%
2.	Share holding of acquirer before Open Offer	195,182	23.97%	195,182	23.97%
3.	Shares acquired in the Open Offer	162,873	20.00%	35,700	4.38%
4.	Size of the Open Offer (No. of shares multiplied by offer price per share)	Rs. 1,302,984/-		Rs. 285,600/-	
5.	Shares acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	NIL	NIL	NIL	NIL
6.	Post offer share holding of Acquirer (2+3+5)	No.	%	No.	%
		358,055	43.97%	230,882	28.35%
7.	Post Offer Shareholding of Promoter Group including Acquirer	718,555	88.24%	591,382	72.62%
8.	Pre & Post offer share holding of Public	Pre offer	Post offer	Pre offer	Post offer
		258,680	95,807	258,680	222,980
		31.76%	11.76%	31.76%	27.38%

Status of Escrow Account, whether released or not	Balance amount lying in the Escrow account will be released in due course in accordance with the SEBI (SAST) Regulations.
Payment of interest, if any,	Not Applicable
Status of investor complaints received, if any	NIL

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

The Acquirer accepts full responsibility for the information contained in this Post Issue Public Announcement and for the fulfillment of obligations under the SEBI (SAST) Regulations.

Please read this Post Offer Announcement in conjunction with the Public Announcement.

Issued by Manager to the Offer on behalf of the Acquirer :



Microsec Capital Limited

Azimganj House, 2nd Floor, 7, Camac Street, Kolkata 700 017

Tel. : 91-33- 2282 9330 (5 Lines), Fax : 91-33- 2282 9335

E-mail : mgoenka@microsec.in, Website : www.microsec.in

Contact Person : **Mr. Manav Goenka**

Place : Kolkata

Dated : June 13, 2009